

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)93/ND/2017

IN THE MATTER OF:

TR Computers (P) Ltd
And Air Systems (P) Ltd

.. PETITIONER

SECTION :
Under Section 230-232

Order delivered on 12.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Himanshu Harbola, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present and seeks time for filing better Affidavit in relation to the Application No.CA-98/C-III/ND/2017 which has been filed for condonation of delay of 70 days in reference to the Company Petition filed before this Tribunal.

For this purpose, post the matter on 22.12.2017.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit